

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
STARRED QUESTION No. *39
TO BE ANSWERED ON 3rd FEBRUARY, 2017(FRIDAY)/MAGHA 14,1938 (SAKA)

Secured ATMs

***39. DR. SUNIL BALIRAM GAIKWAD:
SHRI GAJANAN KIRTIKAR:**

Will the Minister of FINANCE be pleased to state:

- a) whether the Government is aware that over 70 per cent of Automated Teller Machines (ATMs) are not secured on account of lack of upgradation of ATM software;
- b) if so, the details thereof and the reaction of the Government thereto;
- c) whether the Reserve Bank of India (RBI) has directed banks for upgradation of software of ATMs;
- d) if so, the details thereof and the response of the banks thereto; and
- e) the corrective steps taken/being taken by the Government to strengthen/secure ATMs in the country?

Answer
THE FINANCE MINISTER
(SHRI ARUN JAITLEY)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. *39 (19thPosition) for 3rd February, 2017 by Dr. Sunil Baliram Gaikwad and Shri Gajanan Kirtikar, M.P.s regarding "Secured ATMs"

(a) to (e). Reserve Bank of India (RBI) has informed that Banks have been taking steps to upgrade the software based on the agreements / contracts with their vendors. While the Windows XP Operating System (OS) is no longer supported by Microsoft, the vendors providing the ATM software that runs on the XP OS, are providing their solutions for managing overall vulnerability of ATMs. This is applicable to about 70% of the ATMs. Owing to the fact that the ATMs run on a closed user network, they are inherently less vulnerable.

RBI, as the authority to regulate and supervise the Payment Systems in the country, has advised all Scheduled Commercial Banks to implement appropriate systems and controls to secure the operating system of ATMs. RBI has issued Cyber Security Framework on 2nd June, 2016 covering best practices pertaining to various aspects for cyber security for IT infrastructure for banks.

Further vide its circular dated May 26, 2016, RBI has advised all banks and White Label ATM Operators (WLAO) to ensure that all existing ATMs installed /operated by them are enabled for processing of EMV Chip and PIN cards by September 30, 2017 for enhancing security of card transaction at ATMs.
